

FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF GEM BATTERIES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Gem Batteries Private Limited
2.	Date of Incorporation Of Corporate Debtor	13 th August, 2003
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies-Delhi
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U31909DL2003PTC121756
5.	Address of the Registered Officeand Principal Office (if any) of Corporate Debtor	Registered Office:- B-II/11, Mohan Industrial Estate , Badarpur ,NEW DELHI110044
6.	Insolvency commencement date in respect of corporate debtor Date of Appointment of Interim Resolution Professional:	4 th December, 2020
7.	Estimated date of closure of insolvency resolution process	180 days from the commencement of Insolvency resolution process.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Chandra Prakash Registration No: IBBI/IPA-002/IP-N00660/2018-19/12023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 58-B, Pocket-4, Mayur Vihar, Phase-1, Delhi-110091 Email: cppumba2409@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	Correspondence Address: 812, Indra Prakash Building, Barakhamba Road, New Delhi-110001 Email: ip.gemcirp@gmail.com
11.	Last date for submission of claims	22 nd December, 2020
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: www.ibbi.gov.in Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process against Gem Batteries Private Limited on 4th December 2020

The creditors of Gem Batteries Private Limited, are hereby called upon to submit their claims with proof on or before 22nd December, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: Chandra Prakash
Date and Place: 7th December 2020 New Delhi

8x15 Geetha ads Ramakrishna 9032242118 9440403689

Chandra Prakash

